

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

(IB)-248(PB)/2017

IN THE MATTER OF:

M/s. Grasim Industries Limited

.. PETITIONER

Vs.

M/s. Spentex Industries Limited

.. RESPONDENT

SECTION :

Under Section 9 of (IBC)

Order delivered on 18.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Ashish Prasad, Advocate

For the Respondent

: Mr. Arpan Behl, Advocate

ORDER

Learned Counsel for the petitioner is present. Ld. Counsel for the petitioner seeks for a short adjournment in filing a rejoinder to the ~~petition~~ ^{reply} ~~petition~~.
Rejoinder to be filed on or before Monday, the 21st Aug, 2017.

List on 22.8.2017.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
18.8.2017